

C. A. T. Bench, JAIPUR

| Date of Order | Orders M. P. No. 324/93 |
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| 30.3.94 | <p>Mr. S. S. Sharma - Counsel for the applicant None present on behalf of the respondents.</p> <p>Applicant in this petition for restoration of the O.A. to its original position has prayed for condonation of delay in presenting the said application. We are satisfied with the reasons offered by the applicant for condonation of delay. M.P. No. 325/93 for condonation of delay and the M.P. No. 324/93 for restoration are allowed. O.A. No. 37/91 is hereby restored to its original position and the same be listed for direction on 18.4.94. The M.P. No. 325/93 and M.P. No. 324/93 stand disposed of.</p> <p><i>(Signature of Member (A))</i> (O. P. Sharma) Member (A).</p> |
| | <p><i>(Signature of Member (J))</i> G. K. Sharma (Gopal Krishna) Member (J).</p> <p><i>Copy sent to the app. on 11/4/94</i></p> <p><i>Recd 11-4-94</i></p> |